

**STAKEHOLDER COMMENT**

Regulation No. : L-1/8/2022/CERC

Reference No. : 9/2022

**Regulation Details**

Reference No.	9/2022	CERC File Number	No. L-1/265/2022/CERC
Regulation No.	L-1/8/2022/CERC	Regulation No. Generation Date	14/06/2022

**Regulation Type** : New Regulation  
**Regulation Title** : Draft Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2022.  
**Subject** : Draft Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2022.

**Comment Details**

**Type** : Stakeholder Comment  
**Stakeholder Name** : Nuclear Power Corporation of India Ltd. (NPCIL)  
**Order Date / Direction of Commission / Compliance Date** : 30/08/2022  
**Brief of Comments/Objections/Suggestions** : Please refer to Public Notice No.L-1/265/2022/CERC dated 30/08/2022, seeking comments / suggestions / objections on draft IEGC 2022. The following may be considered in respect of Nuclear Power Plants : 1) The Nuclear Power Plants (NPPs) of NPCIL are operated in "Turbine follows Reactor Mode". Hence, NPPs were exempted from Free Governor Mode of Operation (FGMO) as per the Regulation 5.2. of existing IEGC (Chapter-5- Operating Code ; para-5.2 - System Security Aspects. It is requested that above provision may be incorporated in the revised / proposed IEGC accordingly.

**Nuclear Power Corporation of India Ltd. (NPCIL)**  
(from Saudamini – 30/09/22)

**Regulation No-28**

**Please refer to Public Notice No.L-1/265/2022/CERC dated 30/08/2022, seeking comments / suggestions / objections on draft IEGC 2022.**

The following may be considered in respect of Nuclear Power Plants:

1) The Nuclear Power Plants (NPPs) of NPCIL are operated in "Turbine follows Reactor Mode". Hence, NPPs were exempted from Free Governor Mode of Operation (FGMO) as per the Regulation 5.2. of existing IEGC (Chapter-5- Operating Code; para-5.2 - System Security Aspects. It is requested that above provision may be incorporated in the revised / proposed IEGC accordingly